



Sr. No.	Date	Orders
		<p>* IN THE HIGH COURT OF DELHI AT NEW DELHI</p> <p>+ <u>ITA 304/2002</u></p> <p>M/S PHOTO DEALS Appellant Through: Nemo</p> <p>versus</p> <p>ASST COMM OF INCOME TAX Respondent Through: Mr. R.C. Pandey, Adv.</p> <p>CORAM: HON'BLE MR. JUSTICE D.K. JAIN HON'BLE MR. JUSTICE MADAN B. LOKUR</p> <p><u>ORDER</u> % 17.09.2003</p> <p>The matter has been called out the second time still no one appears for the appellant. Same was the position on the last date of hearing.</p> <p>Accordingly, the appeal is dismissed for non-prosecution.</p> <p><i>D.K. Jain</i> D.K. JAIN, J</p> <p><i>Madan Lokur</i> MADAN B. LOKUR, J</p> <p>SEPTEMBER 17, 2003 aa</p>